IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-532(PB)/2017

IN THE MATTER OF:	
Punjab National Bank	Petitioner
v.	
Haridwar Iron & Ispat Rolling Ltd.	Respondent
SECTION: Under Section 7 of the Insolvency	y & Bankruptcy Code, 2016

Order delivered on 07.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (Judicial)

For the Applicant / Petitioner :

Mr. Pallav Saxena, Ms. Bindu Das, Advs.

For the Respondent

Order

Learned Counsel for the petitioner has shown us proof of service by producing letter written by one Mr. Shah Nawaz Rana, Managing Director of the respondent company and some emails. Let the documents be filed alongwith affidavit of service within two days.

List for further consideration on 12th December, 2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

R. VARADHARAJÁN Member (Judicial)

07.12.2017 V.Sethi